

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 215
(IB)-868(ND)2020

IN THE MATTER OF:

M/s. Arrisian Infrastructures Private Limited ... **Applicant/Petitioner**

Versus

M/s. Vipul Limited ... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 09.02.2021


CORAM:

SHRI ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

ORDER

Renotify on 12.02.2021.


(T.S SINGH)
COURT OFFICER